GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:329
ANSWERED ON:04.09.2012
HUMAN TRAFFICKING
Pradhan Shri Nityananda;Singh Chaudhary Lal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken note of a recent report titled "Trafficking in Persons" released by the United States, according to which India does not fully comply with the minimum standards for elimination of human trafficking and is facing growing official complicity in trafficking;
- (b) if so, the details thereof and the Government's reaction to the findings of the report;
- (c) whether the Government is aware of the recent trend of bride trafficking in States with low-sex ratio;
- (d) if so, the details of such cases reported during the last three years and the current year; and
- (e) the measures taken by the Government to curb human trafficking in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.329 FOR 4TH SEPTEMBER, 2012.

- (a): No, Madam. Government of India does not take any cognizance of this report as this is an internal assessment of some agency of one particular country.
- (b): Does not arise.
- (c) & (d): No, Madam. No specific report has been received in this Ministry from any of the agencies regarding incidents of bride trafficking.
- (e): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. The Ministry of Home Affairs in partnership with the States is implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units (AHTUs) and massive sensitization, awareness and capacity building of Police, Prosecutors, Judicial Officers and other stakeholders through Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores and Rs.8.338 crores in the year 2010-11 and 2011-12 respectively for establishment of 225 AHTUs. Ministry of Women & Child Development also runs shelter homes, such as Short Stay-Homes and Swadhar Homes for trafficked victims.